

16/1/1995

O.A. No. 1421 of 94

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this O.A, see the
common judgment passed in the leading case Ravi Shanker
Malviya and others Versus Union of India and others passed
on 16.1.1995, in terms of the said order is dismissed.

N.C.
A.M.

^{16/1/95}
B.C.
V.C.

as/